

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(11) C.P.(I.B)-1684/7/(MB)/2017

CORAM: Present : SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 31.07.2018

NAME OF THE PARTIES: Redref Finance & Investment Pvt. Ltd.  
V/s  
Sunshine Caterers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of Insolvency and Bankruptcy Code,  
2016.

---

**ORDER**

1. The Learned Representatives of both sides are present.
2. Pertaining to MA 108/2018 in CP 1684/2017. Queries have been raised vide Office Note dated 25.06.2018.
4. The Petitioner is directed to file a reply in writing.
5. Copy of Reply to be served on the other side in advance.
6. The matter is adjourned to **10.09 .2018.**

SD/ -

**M.K. SHRAWAT**  
**Member (Judicial)**

**31.07.2018.**  
HHS/Gajanan